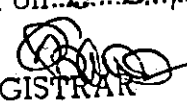
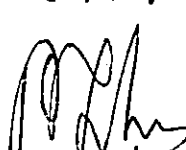
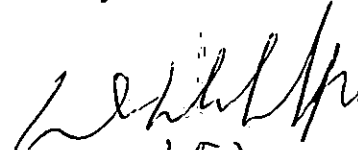


**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

GA/MP. No. 416 /1993 (in OA. 528/89)

Bhagy Chand & Ors Versus Shri E. Sreedharan, S.M.
W.Ply. & Ors.

Date of Order	Orders
	This is an M.P. (in OA 528/89) for early hearing of the OA, which was fixed in due course. It is in order. 50 (1) 2/4/93
6/8	5.8.93 Mr. J.P.S. Jain - Counsel for the applicant. Register & Put up in Court for admission on <u>6.8.93</u> alongwith OA 528/89  REGISTRAR C.A.T., JAIPUR
6.8.93	Mr. J.P.S. Jain - Counsel for the petitioner The M.P. for early hearing is accepted. The O.A. No 528/89 may be listed for hearing 29.9.93 The M.P. stands disposed of.  (P.P. Saini) Member (A)  (J.L. Mehta) Vice Chairman Copy sent to the app. & put up Amd (M. Bhai) on vide 59/44k date 59/45 25/8/93